



**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 308 OF 2019 & IA No. 1134 OF 2019**

**Dated: 20th September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member(P & NG)**

**In the matter of:**

**Gujarat Gas Limited**

**.... Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board**

**.... Respondent(s)**

Counsel for the Appellant(s) : Piyush Joshi  
Sumiti Yadava  
Prakhar Kaintura

Counsel for the Respondent(s) : Prashant Bezboruah for R-1

**ORDER**

Learned counsel for the first Respondent prays for some more time to file the reply in this matter. Learned counsel for the first Respondent is permitted to file the reply in this case on or before 23.10.2019, after duly serving copy to the other side.

List the matter on **25.10.2019** as agreed by learned counsel for both the parties.

**Mr. B.N. Talukdar  
Technical Member(P & NG)**

**Mrs. Justice Manjula Chellur  
Chairperson**

VT